

Declaration of Assets and Liabilities

						Year.	***********	
		1, VIKASH	kum n R		daughter/wife	of LATE Upa	<u><u> </u></u>	SINSH
	ged 34 years, belonging to BIHAR WIDHAM SARHA.							
service and presently working as							-21-21401701-1-1-1	
	give	herein below the	details of the	assets (imr	novable, mova	ble, bank bala	nce, etc.) of	
अने याजीव रेगान - र	myself, my spouse and dependants*:							
myself, my spouse and dependents*: A. Detrils of movable assets (Assets in joint name indicating the extent of joint ownership will given)					ership will also	have to be		
				SARITO DEVE			TANKS BEING	er e
1006	Sr. No.	Description	Self	Spouse Name(S)	Dopondant-1 Nama	Dependant-2 Name	Dependant-3 Etc. Nome	DE .
19/0/23	(1)	Cash	1000/=	1300/=		8 L 8		
(0)	(11)	Deposits In Banks, Financial Institutions And Non-Banking Financial Companies	3000/= 3.B.± B.v.m	1700= M.B.G.B				
	(iii)	Bonds, Debentures and Shares In companies	 					
	(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc			100 ty 7 7 7 100 100 100 100 100 100 100 100 1			
	(v)	Motor Vehicles	PULSAR.					

Note: Value of Bonds / shares / Depentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

GULD. 2047

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* Dependant here means a person substantially dependent on the income of the employee.

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(details of

details of weight and value)

(VI)

(vii)

make, etc.)

Jewellery (give

Other assets, such as values of claims / interests

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8. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

	have to be indicated]	T-2532			Hausanden S	Dependant-3
Sr. No.	Description	Self	Spouse Namo(S)	Dependant-1 Name	Dependant-2 Name	Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		_		,	
(H)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		~			
(ili)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement)		.—			ופ
	- Current market value					
(av)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	_	-			
(v)	Others (such as					

(2) I give herein below the details of my liabilities ℓ overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

interest in property)

Sr. No.	Description	Name & address of Bank / financial institutions(s) / Oupartment (s)	Amount outstanding as
(a)	(i) Loans from Banks	3. Bit, Bum	5,00,000
	(ii) Loans from financial institutions		-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	_	
	(b) dues to departments dealing with supply of water		
R 4000	(c) dues to departments dealing with supply of electricity		

विकास कुमार

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including afroraft and helicopters)		
	(f) Other dues, If any		
(b)	(1) Income Tax including surcharge [Also Indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DNIPK8829K	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(III) Sales Tax (Only in case of proprietary business)		
	(iv) Property Tax		

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;•	02071989 (DD/MM/YYYY)
:-	[C A/B/C)
:-	NIGHT GAURD.
	(Full Name e.g. B.A.SBihar Administrative Service,
	B.S.S Bihar Secretariat Service etc.)
;-	Katmur
eclare lief.	that the above details are true to the best of my
	Signature Form 10 971/2
	Name of Employee: VIKASH Kom AR
•••	Designation: MISHT SAURD:
3	Department: BIHAR VIDHAM SAGWA.
	:- :- :- :- iedare

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.